

ITEM NO.6

COURT NO.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA 5/2017 in in Civil Appeal No(s).8162/2012

INDEPENDENT SCHOOLS FEDERATION OF INDIA (REGD.) Appellant(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)  
(For early hearing)

Date : 31-07-2017 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr. S.K. Rungta, Sr. Adv.  
/Applicant(s) Mr. Ravi Prakash Gupta, AOR

For Respondent(s) Mr. Rajiv Nanda, Adv.  
Ms. Alka Aggarwal, Adv.  
Mr. Raj Bahadur, Adv.  
For Mr. Shreekant N. Terdal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

No ground for early hearing is made out.

I.A.No.5/2017 for early hearing is dismissed.

(Sarita Purohit)  
Court Master

(Renuka Sadana)  
Assistant Registrar